

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ERNAKULAM BENCH**

**Original Application No.180/00153/2018**

Thursday, this the 31<sup>st</sup> day of January, 2019

**C O R A M :**

**HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

P.Sunilkumar,  
Junior Engineer, BSNL,  
Telephone Exchange, Poovachal,  
Thiruvananthapuram – 695 575.  
Residing at Gangothri, Kulathummel,  
Kattakada P.O., Thiruvananthapuram – 695 572. ...Applicant

**(By Advocate – Mr.Vishnu S Chempazhanthiyil)**

**v e r s u s**

1. The Principal General Manager,  
Office of General Manager, Telecom,  
Bharat Sanchar Nigam Limited,  
Thiruvananthapuram – 695 001.
2. The Chief General Manager, Telecom,  
Bharat Sanchar Nigam Limited,  
Kerala Circle, Thiruvananthapuram – 695 033.
3. The Senior Deputy Director,  
(Administration) and Financial Advisor,  
Sree Chitra Tirunal Institute for Medical Sciences & Technology,  
Medical College P.O.,  
Thiruvananthapuram – 695 011. ...Respondents

**(By Advocate – Mr.K.Kesavankutty, ACGSC [R1-2]  
& Mr.T.R.Ravi [R3])**

This application having been heard on 31<sup>st</sup> January 2019, the Tribunal on the same delivered the following :

**O R D E R**

The present O.A is filed for seeking medical reimbursement claim in terms of Annexure A-3 for an amount of Rs.3,86,507/- Notices were issued and a detailed reply statement has also been filed by the respondents stating

.2.

that an amount of Rs.3,33,336/- has been paid to the applicant and nothing more is left to be paid. On the contrary, learned counsel for the applicant submitted that if any residuary amount is still to be made, he may be given liberty to approach this Tribunal again.

2. I see no reason to interfere with this matter any more and the claim so far made is treated to be made in full compliance. The O.A is accordingly closed. No costs.

(Dated this the 31<sup>st</sup> day of January 2019)

**ASHISH KALIA  
JUDICIAL MEMBER**

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**List of Annexures in O.A.No.180/00153/2018**

1. **Annexure A-1** – True copy of the case summary and discharge record issued by the SCTIMST.
2. **Annexure A-2** – True copy of the certificate dated 13.12.2016 of the Divisional Engineer, Phones External, Sreekaryam.
3. **Annexure A-3** – True copy of the medical reimbursement claim bill along with certificate for hospitalization.
4. **Annexure A-4** – True copy of the certificate dated 8.2.2017 issued by the SCTIMST.
5. **Annexure A-5** – True copy of the communication No.AP II/MR/Appd/IP/2016-17/X dated 15.7.2017 issued by the Office of the CGMT to the Office of the PGMT.
6. **Annexure A-6** – True copy of the representation submitted by the applicant to the 2<sup>nd</sup> respondent.
7. **Annexure R-1(a)** – True copy of the OM dated 31.10.2011 of the Ministry of Health and Family Welfare, New Delhi.
8. **Annexure R-1(b)** – True copy of the clarification dated 16.2.2017 of the BSNL, Kerala Telecom Circle, Thiruvananthapuram.
9. **Annexure R-1(c)** – True copy of the letter dated 13.4.2017 of the Bharat Sanchar Bhavan, New Delhi.
10. **Annexure R-1(d)** – True copy of the OM dated 22.7.2014 of the Health and Family Welfare, Government of India, Nirman Bhavan, New Delhi.
11. **Annexure R-1(e)** – True copy of the Invoice No.1449/16-17 dated 6.12.2016 of the Assistant Accounts Officer, Sree Chitra Tirunal Institute of Medical Sciences and Technology, Thiruvananthapuram.
12. **Annexure R-1(f)** – True copy of the sanction order dated 26.7.2018 of the Accounts Officer (Estt.-1), BSNL, Thiruvananthapuram.

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